

(d) What are the number and valuation of vehicles imported from the U. K. in 1951 and 1952 and for what States?

The Minister of Commerce (Shri Carmakar): (a) and (b). A statement is laid on the Table of the House. [See Appendix V, annexure No. 49]

(c) Government have no information.

(d) Presuming that the reference is to motor vehicles, a statement is laid on the Table of the House. [See Appendix V, annexure No. 50.]

PLY-WOOD FOR TEA-CHESTS

353. Shri Bell Ram Das: (a) Will the Minister of Commerce and Industry be pleased to state what quantity of ply-wood was imported into India in the years 1950, 1951 and 1952 up-to-date for tea-chests?

(b) What percentage of the imported ply-wood was used in Assam for tea-chests?

(c) Is it under the contemplation of Government to start a ply-wood factory in Assam?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a)—

Year	Quantity (No. of sets)	Value (Rs)
1948-50	Not recorded	1,30,19,830
1950-51	Not recorded	50,94,050
1951-52	2,582,062	1,42,80,470
Five months		
April to August, 1952	431,017	27,80,312

(b) Government have no information.

(c) No, Sir.

AMERICAN ENGINEER ENGAGED ON BHAKRA-NANGAL PROJECT

354. Shri K. Subramanyam: (a) Will the Minister of Irrigation and Power be pleased to state whether it is a fact that the American engineering expert, engaged on the Bhakra-Nangal Project, has resigned?

(b) If the answer to part (a) above be in the affirmative, what are the reasons for the same?

(c) Have Government paid any compensation to him in lieu of the uncompleted term of the contract?

(d) Is it proposed to replace him by another foreign expert?

(e) Is the work on the project adversely affected by his resignation?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) No, Sir.

(b) to (e). Do not arise.

ANTI-MALARIAL MEASURES IN HIRAKUD (EXPENSES)

355. Shri P. Subba Rao: Will the Minister of Irrigation and Power be pleased to state whether it is a fact that the per capita expenditure on anti-malarial measures in Hirakud and Burla is Rs. 4/- per annum?

The Deputy Minister of Irrigation and Power (Shri Hathl): Expenditure on anti-malarial measures depends more on the area of pools and stagnant water treated than on population. On population basis, the expenditure on the Hirakud Dam Project works out to about Rs. 3/- per head per annum.

ANTI-MALARIAL MEASURES IN HIRAKUD

356. Shri P. Subba Rao: Will the Minister of Irrigation and Power be pleased to state:

(a) what anti-malarial measures are being taken by the Anti-malarial Officer in the Hirakud Project areas; and

(b) the total amount spent per annum by the anti-malarial office on account of (i) pay of staff; (ii) medicines, and (iii) other anti-malarial measures?

The Deputy Minister of Irrigation and Power (Shri Hathl): (a) (i) Anti-malarial measures in the form of survey and anti-larval and anti-adult control by means of spraying DDT and oiling the various water collections in Hirakud, Burla, Chipia and Baragarh colonies of the Hirakud Dam Project are being conducted by the Anti-malaria Officer.

(ii) Prophylactic measures. distribution of Paudrine is adopted in small isolated and distant places where the anti-adult and anti-larval measures are not undertaken.

(b) During 1951-52.—

(i) Pay of staff: Rs. 20,885.

(ii) Medicines: Rs. 26,218.

(iii) Other anti-malarial measures such as work-charged establishment: Rs. 32,306.

QUIT NOTICES ON VILLAGES IN HIRAKUD PROJECT AREA

357. Shri B. N. S. Deo: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that in February, 1952, notices were issued